COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

APPEAL NO. 159 OF 2015 &
IA NO. 255 OF 2015

Dated: 10th October, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of

Sri Avantika Contractors (I) Ltd. ....Appellant(s)
Vs.
Bihar Electricity Regulatory Commission & Anr. ....Respondent(s)

Counsel for the Appellant(s) : Ms. Ranjitha Ramachandran
Ms. Poorva Saigal
Mr. Pulkit Agrawal

Counsel for the Respondent(s) : Mr. R. B. Sharma for R-2

ORDER

List the matter for hearing on ***16.11.2018***, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Bn/pr